Annexure-3

Name of the corporate debtor: Katerra India Private Limited; Date of commencement of CIRP: 8th September, 2023; List of creditors as on: 5th April, 2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| SI. No | | Details of claim received | | Details of claim admitted | | | | | | Amount of | Amount of any | Amount of claim | Amount of claim | |
|-----------|---------------------|---------------------------|------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|------------------|-------------------------------------|-----------------|--------------------|-----------------|
| | Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | contingent claim | mutual dues, that may be set-off | | under verification | Domarke if any |
| 1 | Prudent ARC Limited | 25-Sep-23 | 5,146,628,529.62 | 4,559,548,254.10 | Secured | 4,559,548,254.10 | - | No | 100.00% | 560,382,336.00 | - | 26,697,939.52 | - | Refer to Note 1 |
| | Total | | 5,146,628,529.62 | 4,559,548,254.10 | | 4,559,548,254.10 | | | 100.00% | 560,382,336.00 | - | 26,697,939.52 | - | |

Note 1 - Total fund based outstanding (i.e., Cash Credit, Term Loan, Devolved Letter of Credit, Invoked Bank Guarrantee Invoked & Penal Charges) of Yes Bank has been assigned to Prudent ARC Limited through Assignment Agreement dated 19th March 2024. However, the BGs which were invoked post Insolcency Commencement date, i.e., 8th September 2023, have been considered as contingent claim and the RP is also in the process of contesting the invocation.